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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/2993/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director in-charge  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 14<sup>th</sup> July, 2015*

Sub:- **Nomination for NJA Programmes, scheduled during July to October, 2015.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes, scheduled during July to October, 2015, in the following manner-

Sl No.	Prog. No	Prog. Date	Prog. Name	Name of the Nominated Officers
1.	P-935	24.07.2015 to 27.07.2015	Workshop on Legal Framework to deal with Drug Addiction and Drug Trafficking	1. Smti. Lucy Lalrinthari, Judge, NDPS, Aizawl 2. Shri Dibya Jyoti Mahanta, Addl. District and Sessions Judge, FTC, Rangia
2.	P-936	29.07.2015 to 31.07.2015	Conference on Functions of Registrar (Admn.)	1. Shri V.K. Chandak, Registrar (Admn.), Gauhati High Court, Guwahati

Sl No.	Prog. No	Prog. Date	Prog. Name	Name of the Nominated Officers
				2. Shri Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench, Aizawl
3.	P-938	13.08.2015 to 16.08.2015	Refresher Course for CBI Courts	1. Shri Pratap Chandra Das, Special Judge, Addl. CBI Court, No.2, Assam, Guwahati. 2. Shri Raktim Duarah, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
4.	P-939	21.08.2015 to 23.08.2015	Conference on Functions of Registrar (Judicial)	1. Shri Binod Kumar Chetri, Registrar (Judicial), Gauhati High Court, Guwahati 2. Smti Yarenjungla Longkumar, Registrar, Gauhati High Court, Kohima Bench, Kohima
5.	P-944	21.09.2015 to 23.09.2015	Workshop on the use of ADR System	Shri Satyajit Khound, District and Sessions Judge, Sivsagar
6.	P-945	24.09.2015 to 27.09.2015	Workshop to Assess nature of difficulties faced by POCSO courts	1. Shri Robin Phukan, District and Sessions Judge, Golaghat 2. Smti Malasri Nandi, District & Sessions Judge, Tinsukia
7.	P-946	28.09.2015 to 30.09.2015	Conference on Functions of Registrar (Vigilance / Intelligence)	Shri M.A. Ali, Registrar (Vigilance), Gauhati High Court, Guwahati
8.	P-947	02.10.2015 to 04.10.2015	Seminar on Sentencing Ethics	Shri Pratim Kumar Bora, District and Sessions Judge, Kokrajhar

Sl No.	Prog. No	Prog. Date	Prog. Name	Name of the Nominated Officers
9.	P-949	12.10.2015 to 14.10.2015	Conference on Functions of Registrar (Vigilance / Intelligence)	Shri Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench, Aizawl
10.	P-951	28.10.2015 to 31.10.2015	Seminar on Employment Law and Judicial Practice (Labour Courts)	1. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh 2. Shri Amir Uddin Ahmed, Presiding Officer, Labour Court, Dibrugarh

This is for favour of your kind information and necessary action.

Yours faithfully

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

**Memo No. HC.VII-100 (Pt.-IV)/2010/2994 - 3023/A dated 14.07.2015**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. **The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Sivasagar / Golaghat / Tinsukia / Kokrajhar / Dibrugarh. He / she is requested to inform the nominated participant(s) of his / her respective District.**
7. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
8. Shri M.A. Ali, Registrar (Vigilance), Gauhati High Court, Guwahati
9. Shri Pratap Chandra Das, Special Judge, Addl. CBI Court, No.2, Assam, Guwahati.
10. Shri Robin Phukan, District and Sessions Judge, Golaghat
11. Smti Malasri Nandi, District & Sessions Judge, Tinsukia
12. Shri Raktim Duarah, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
13. Shri V.K. Chandak, Registrar (Admn.), Gauhati High Court, Guwahati
14. Shri Satyajit Khound, District and Sessions Judge, Sivasagar
15. Shri Pratim Kumar Bora, District and Sessions Judge, Kokrajhar
16. Shri B.K. Chetri, Registrar (Judicial), Gauhati High Court, Guwahati
17. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
18. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh
19. Shri Amir Uddin Ahmed, Presiding Officer, Labour Court, Dibrugarh
20. Shri Dibya Jyoti Mahanta, Addl. District and Sessions Judge, FTC, Rangia
21. Smti Yarenjungla Longkumar, Registrar, Gauhati High Court, Kohima Bench, Kohima.
22. Shri Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is also requested to inform the other nominated participant(s) of his State.**
23. Smti. Lucy Lalrinthari, Judge, NDPS, Aizawl,
24. The Joint Registrar (Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated**

participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme.

25. The Administrative Officer, Judicial Academy, Assam.
26. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
27. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
29. The CA to Registrar General, Gauhati High Court, Guwahati.
30. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**